Lining of restriction on inler-state movement of fertilisers

2624. SHRI G. Y. KRISHNAN: Will he PRIME MINISTER be pleased to state:

- (a) whether Government propose to lift inter-state restriction on the movement of fertiliser through private channel keeping in view the satisfactory indigenous production of fertiliser and allowing import of DAP and other fertilisers under OGL; if so, what are the details thereof;
- (b) if not, what are the reasons therefor; and
- (c) what alternative measures Government propose to take to ensure that unused and surplus fertiliser in a particular zone shoud not get damaged due to inter state restrictions on the movement of fertiliser by the efficient/quick private channel?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILISERS (SHRI CHINTA MOHAN):
(a) to (c).In respect if nitrogenous fertilisers allocations and movement to various States are made under Essential Commodities Act. The phosphatic and potassic fertilisers which have been decontrolled arc not subject to any restriction on movement. All nitrogenous fertilisers which arc under price control are allocated to the states on the basis of demand pattern. By and large, therefore, there should not be any surplus in respect of these fertilisers.

Conference organised by Pharmaceutical Manufacturers Association of USA

2625. SHRI DEBABRATA
BISWAS:
SHRIMATI KAMLA SINHA:
DR. BAPU KALDATE:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Pharmaceutical Manufacturer's Association of USA organised a two day Conference in Delhi in the first week of September, last:
 - (b) if so, what was the purpose of the

Conference;

- (c) whether Government are aware of the deliberations in the Conference:
- (d) whether several Central Ministers and highly placed officials participated in the Conference; and
- (c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FER-TILISERS (SHRI CHINTA MOHAN): (a) to (c) A symposium entitled "Asian Symposium on Health Care Economics" was organised by the Organisation of Pharmaceutical Producers of India (OPPI) and co-sponsored by the International Federation of Pharmaceutical Manufacturers' Association (IFPMA), based in Geneva, of which OPPI is an affiliate *member. They are an independent Industry organisation and Government had no part to play in the organisation of the Symposium.

As per the information received from the OPPI, the Symposium had been designed to bring together the members of the Health Care System and discuss the efforts to be made for achieving the ambitious targets set in the Health sector in the coming decades and thus meet public needs and expectations.

(d) and (e) One member Planning Commission, one Deputy Minister and a few senior officials chaired some of the sessions on the invitation of the organizers.

Price control for Bulk Drugs

2626. SHRI GURUDAS DAS GUPTA SHRI AJIT P. K. JOGI: SHRI SANTOSH KUMAR SAHU:

Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal 10 exempt certain bulk drugs from price control; and